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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6469/2026 and CM APPL. 31912/2026

AVDHESH BAIRWA

.....Petitioner

Through: Mr.Vaibhav Gaggar, Senior Advocate
with Mr. Avdhesh Bairwa, Mr. Ankit
Konwar, Ms.Nishi Kashyap, Ms.
Nishi Rathore, Mr. Prateek Singh, Mr.
Abhishek Nair, Mr. Akash Kumar
,Mr. J.K. Chaudhary, Mr. Rohit Jolly,
Advocates.

versus

UNION OF INDIA & ANR.

.....Respondent

Through: Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Mr. Amulya Dev Mishra
Mr. Mathy kutty Mr. Saksham
Sharma Mr. Ayush Dogra Advocates
for R-1/UOI.
Mr. Rajeev Sharma, Sr. Advocate,
Ms. Shreya Sharma, Mr. Nishant
Kandpal and Ms. Arunima Singh,
Advocates for R- 2.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

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20.05.2026

1. Mr.Vaibhav Gaggar, learned senior counsel appears for the petitioner.



He seeks permission to withdraw the instant writ petition with liberty to take appropriate recourse in accordance with law.

2. The liberty, as prayed, is granted. The petition, along with pending application, stands dismissed as withdrawn.
3. All rights and contentions of the parties are left open.

PURUSHAINDR KUMAR KAURAV, J

MAY 20, 2026

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